COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 222 OF 2015

Dated: <u>13th February, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Chhattisgarh State Power Generation Co.Ltd. Vs. Chhattisgarh Electricity Regulatory Commission &			Appellant(s) Respondent(s)
Counsel for the Appellant (s) :	Mr. M.G. Ramachandran Ms. Ranjitha Ramachandı Ms. Poorva Saigal Mr. Shubham Arya Mr. Pulkit Aggarwal	an	
Counsel for the Respondent(s) :	Ms. Swapna Seshadri Ms. Rhea Luthra for R-1		

<u>ORDER</u>

List this matter for hearing on <u>26.02.2018</u>, as agreed by the learned counsel appearing for both the sides.

(S.D. Dubey) Technical Member

(Justice N.K. Patil) Judicial Member

Ss/pr